

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


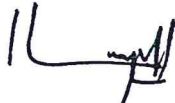
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/4/18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/192/IB/2018
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Rohan. Rajwade	Counsel for Petitioner	
2.	Hemantpal R Chopra	Counsel for Respondent	

ORDER

Counsels for both the parties present. The Counsel for the Corporate Debtor prayed for time for filing an Application for setting aside the ex-parte Order dated 03.04.2018. At request, time is enlarged. Put up on **21.05.2018 at 10.30 A.M.**

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)